Authorities have called a ban on the wrapping of food items in Newspapers. “This is to inform all the stakeholders concerned with Preparation, Supply, Storage, Distribution and Sale of food products and people at large that use of Newspapers as Packaging Material has been banned by the Food Safety and Standards Authority of India as use of Newspapers for Food Packaging is detrimental to health,” a statement said. However, it has been observed that Meat Retailers, Milk Shops, Street Food Vendors, Bakers, Traditional Food Vendors are continuing this forbidden practice by selling Food Commodities especially Meat, Cheese, Fried Foods, Bakery etc in newspaper packaging. As such it is impressed upon all the Food Business Operators to desist from use of Newspapers for packaging and wrapping food commodities, it said.

Pertinently the Food Safety and Standards Authority of India (FSSAI) earlier in December issued an advisory saying it has decided to ban the use of newspapers for wrapping and packing of food items, a common practice by small corner shops and street vendors. In its advisory, FSSAI asked commissioners of food safety of all states and Union territories to take necessary steps to restrict the use of newspapers for packing, serving and storing of food items as the newspaper ink can contaminate food items leading to serious health concerns.
Over one tonne adulterated tea seized

SPECIAL CORRESPONDENT
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The Food Safety and Standard Authority of India (FSSAI) officials seized about one tonne of adulterated tea worth over Rs. 2 lakh during a raid conducted on Tuesday night. The officials also unearthed a tea factory that was manufacturing and marketing adulterated tea for the last three years.

The raid was carried out in a factory belonging to Murugesan of Chamundipuram in Tirupur district.

The factory was sealed and the tea samples have been sent for laboratory analysis. FSSAI officials said that public could inform those indulging in adulteration at 94440-42322.